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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 40/BB/17	-	Hearing	Rule-6 of I&B	Jagan Pampapathy Vs Wipro Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Nitya Kalyani (9886518290)	Petitioner	
2.	Vishay N. for Ratakonda P.V. Shastri (9886691231)	Respondent	

ORDER

Counsel for petitioner is present. Counsel for respondent is also present.

Counsel for petitioner requested time to file rejoinder. List it on 21/09/2017.


MEMBER(J)


MEMBER(T)